NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/398/ (IB)/2017

NAME OF THE PETITIONER(S) : SRI GUNAMALAI VILAS POWER TIN FACTORY

NAME OF THE RESPONDENT(S)

: S & S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. NAGIARAJAN Advocate

ORDER

Counsel for the Petitioner present and stated that the notice sent to the Respondent returned unserved. He is directed to send a fresh notice to the Respondent and make a submission. Put up on 31.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk